

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.07.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2590 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 877 of 2021	Vikas Prakash Gupta Vs. The Chairman Madhya Pradesh Industrial Development Corporation Ltd. (MPIDC) & Ors.	Santosh Kumar
2.	I.A. No. 2571 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	SSP Pvt. Ltd. Vs. Govind Jee Dairy Milk Pvt. Ltd.	Rajendra Beniwal
3.	I.A. No. 2598 of 2023 in Comp App. (AT) (Ins) No. 771 of 2023	Intec Capital Ltd. Vs. Arvind Gaudana Resolution Professional for Vrundavan Ceramic Pvt. Ltd.	Arvind
4.	I.A. No. 2604 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Commissioner of Commercial Taxes Kerela State Goods and Services Tax Department Vs. Mahender Kumar Khandelwal	Nishe Rajen Shonker
5.	I.A. No. 2610 of 2023 in Comp. App. (AT) No. ___ of 2023	Shruthi HR Solutions Pvt. Ltd. Vs. IL & FS & Ors.	Pallavi Parmar
6.	I.A. No. 2620 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Oswal Minerals Ltd. Vs. Santanu Kumar Samanta	Charu Sachdev
7.	I.A. No. 2619 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Ganesh Ores Pvt. Ltd. Vs. Vijaykumar V Iyer & Anr.	Dhananjay Bhaskar Ray

8.	I.A. No. 2621 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Department of State Tax Vs. Apollo Soyuz Electricals Pvt. Ltd. & Anr.	Shwetal Shepal
9.	I.A. No. 2624 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Polygon Industries Vs. Kanwal Goyal	Harsh Gurbani
10.	I.A. No. 2623 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Connecting People of India Vs. G.S.P. Power Systems Pvt. Ltd.	Jogy Scaria
11.	I.A. No. 2622 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Deputy Commissioner, Works Contract Kerela State Goods and Services Tax, Department, Ernakulam Vs. Anish Nanavathy	Sahil Patel
12.	I.A. No. 2629 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Vinay Jain Vs. A V J Developers India Pvt. Ltd.	Ambuj Tiwari
13.	I.A. No. 2628 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Prem Kumar Khatri & Anr. Vs. Wianxx Impex Pvt. Ltd. Through RB Gopal Lal Beshar	Sanjeev Srivastava
14.	I.A. No. 2644 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Subrahmanya Shinde Vs. Jayesh Sanghrajka & Anr.	Sanjay Chaturvedi
15.	I.A. No. 2645 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	State Tax Officer (2) Vs. Shivpriya Infrastructure Pvt. Ltd. & Anr.	Alpesh

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By order
-sd/-
Assistant Registrar